



The High Court of Kerala

98388

Kochi - 682 031  
Dated-8.11.2018

**Proceedings**

High Court establishment- filling up of vacancies in the categories of Section Officer (H.G.) / Court Officer (H.G.) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by  
Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Rule 21 of the Kerala High Court Service Rules,2007.  
3. High Court proceedings No.A5-55277/2018 dated 17.10.2018.  
4. High Court proceedings No.A5-39303/2018 dated 20.10.2018.

**Order No.A5-91535/2017**

The two existing vacancies in the category of Section Officer (H.G.) /Court Officer (H.G.), High Court are filled up on temporary basis as follows:

Smt.Sudhy U., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis under the rule read (2) above w.e.f. 17.10.2018 F.N. vice Sri.Ashok K.K., Section Officer (H.G.)/ Court Officer (H.G.) appointed as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (3) above.

Sri.Parameswaran P.S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis under the rule read (2) above w.e.f. 17.10.2018 F.N. vice Sri.Mohammed Nazemudeen, Section Officer (H.G.)/ Court Officer (H.G.) appointed as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (3) above.

Smt.Anitha Sreedhar, Section Officer/ Court Officer, High Court, who has been repatriated from the office of the Kerala Administrative Tribunal, Additional Bench, Ernakulam as per the proceedings read (4) above, was accommodated in the 1<sup>st</sup> vacancy in the category of Section Officer/ Court Officer recouring to Article 72 of the Kerala Financial Code Volume I.

Smt. Manju Susan Varghese, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (2) above, vice Sri. Parameswaran P.S., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis, as above. Smt. Manju Susan Varghese will take charge as Section Officer/ Court Officer from Sri. Sunilkumar T.K., Section Officer (H.G.) / Court Officer (H.G), High Court, forthwith.

(p.t.o.)

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Smt.Manju Susan Varghese is posted to the MFA Section, High Court. She will be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

(By Order)



K.Haripal  
Registrar General

The officers concerned.

The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)

The Sub Treasury Officer, Ernakulam.

The Joint Registrars, High Court

The Deputy Registrar concerned, High Court

The Assistant Registrar concerned, High Court

The Confidential Assistants to the Registrars and Additional Registrar -  
(General Administration), High Court

The Finance Wing, High Court.

The G(Accounts-I, II & III) Sections, High Court

✓ The I.T.Section, High Court (For publishing in the High Court Website)

The A1, A2, A3, A4 and A8 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.